by undivided India against Germany | was about Rs. 490 crores. After partition no fresh calculation has been , made.

- (b) In the absence of any Peace Treaty with Germany, the question of that country agreeing to India's reparation claims does not arise. India's share has been determined under the Paris Reparation Agreement which was signed by 19 countries including the then three Occupational Authorities, namely, the U.K., the U.S.A. and France. Germany was not a party to this Agreement.
- (c) The total value of reparations received by India up to the 31st December 1952 was of the order of Rs. 10 crores.
- (d) It is estimated that a sum of Rs. 184 lakhs will be credited to revenue during 1953-54 on account of sale proceeds of German Reparations. Of this, realisations during 1953-54 will be about Rs. 28 lakhs and the balance represents the net sale proceeds of previous years which had hitherto been kept under a suspense head outside the revenue account pending a final decision about classification.
  - (e) Yes.

## NON-PLANNING EXPENDITURE

- 96. SHRI P. C. BHANJ DEO: Will the Minister for PLANNING be pleased to state:
- (a) the particular capital heads of account under which non planning expenditure is being booked by Government;
- (b) what are the reasons for not transferring such pseudo-capital expenditure to revenue account;
- (c) how much of the States' developmental expenditure of Rs. 135

- crores in 1951-52 (vide paragraph 12, chapter 13, People's Edition of the First Five Year Plan) was incurred on revenue account, and how much on capital account;
- (d) what is Centre's developmental expenditure in 1951-52 under capital and revenue accounts; and
- (e) what is Centre's non-developmental expenditure on capital account, if any, in 1951-52 and their distribution under each capital head of account?

THE MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRIGULZARILAL NANDA): (a) Development expenditure falling outside the Plan is classified under capital as well as revenue heads of account according to its character. Thus, it may be shown under capital heads such as irrigation, electricity, civil works etc.; or revenue heads, such as education, medical etc.

## (b) Does not arise;

(c), (.d) and (e). Information on this will be available in the review of the Plan to be brought out shortly.

## AMOUNT SPENT ON IRON AND STEEL PROJECTS

- 97. SHRI P. C. BHANJ DEO: Will the Minister for PLANNING be pleased to state:
- (a) the amount spent on the Iron and Steel Project to the end of 1952-53 against the provision of Rs. 50 lakhs for it;
- (b) the actual investment during 1951-52 against the anticipated investment of Rs. 1,187i lakhs shown against all projects of the Central Government;
- (c) the revised estimate of the investment during 1952-53 against the provision of Rs. 1,306 iakhs; and